

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:3163
ANSWERED ON:29.11.2010
FUNCTIONING OF BRO
Meghwal Shri Arjun Ram

Will the Minister of DEFENCE be pleased to state:

- (a) the administrative Ministry under which the Border Roads Organisation (BRO) functions;
- (b) whether the Government has issued any notification in this regard;
- (c) if so, the details thereof;
- (d) the details of rules and procedures of the armed forces applied in the functioning of BRO;
- (e) whether the Government proposes to bring BRO under the administrative control of one Ministry; and
- (f) if so, the details thereof?

Answer

MINISTER OF DEFENCE (SHRI A.K. ANTONY)

- (a) to (c): Border Roads Organisation is placed under administrative control of Ministry of Defence as an executive arm of Border Roads Development Board (BRDB), though the budget forms a part of Ministry of Road Transport & Highways, as per Para 2 of BR Regulations, 1960.
- (d) BRO has Officers from Army and GREF. Army personnel serving in BRO are governed under Army Act, 1950/Army Rules, 1954 and Defence Service Regulations. GREF personnel are governed by CCS (CCA) Rules, 1965 for all purposes. In addition, for the purpose of discipline, certain provisions of Army Act, 1950/Army Rules are also applicable to GREF personnel.
- (e) & (f): There is no proposal to change the present arrangement.